

SECTION XI  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

LISTED ON: 02.09.2016  
COURT NO. 12  
ITEM NO. 39

**PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 24933 OF 2016**  
WITH PRAYER FOR INTERIM RELIEF

STATE OF UP THR. SECY. IRRIGATION & ORS.

...PETITIONER(S)

VERSUS

SHIVA BALAK

...RESPONDENT(S)

**OFFICE REPORT**

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 12.04.2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in Special Appal Defective No. 204 of 2012.

It is submitted that SLP(C) No. 24893/2016 and the instant matter arising out of common order have been tagged together.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 30<sup>th</sup> day of August, 2016.

**ASSISTANT REGISTRAR**

Copy to:  
Mr. A. K. Prasad, Advocate

**ASSISTANT REGISTRAR**